

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
IA NO. 1389 OF 2018 IN APPEAL NO. 135 OF 2018 &
IA NOS. 631, 728, 641 OF 2018

Dated: 24th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Haryana Power Purchase Centre & Ors. Appellant(s)
Versus
GMR Kamalanga Energy Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee
Ms. Raveena Dhamija
Mr. Yashaswi Kant for R-1

Mr. Ravi Kishore
Mr. Raj Shree Chaudhury for R-2

ORDER

Objections, if any, to the Application for interim directions i.e. IA No.1389 of 2018 may be filed within two weeks' time i.e. on or before 12.11.2018 with advance copy to the other side.

List this application for hearing on **15.11.2018**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/kt